402 Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2	3
GenX Venture Capital Inc.	47.00%	1447.01
Empower India Limited	44.00%	1354.61
Ranchi Industrial Area Developmen Authority	ent 5.00%	153.93
	100%	3078.64

Draft new National Food Processing Policy

3117. SHRI PARIMAL NATHWANI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government has drafted a new National Food Processing Policy and if so, the details thereof;

(b) whether several stakeholders have given their opinion in the matter, if so, the details thereof and the action taken thereon; and

(c) the time-frame prescribed by Government to finalise the same and the efforts made to implement it at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) to (c) The Ministry of Food Processing Industries has drafted National Food Processing Policy in consultation with various stakeholders *viz*; various Central Government Ministries/ Departments and their related organizations, State Governments, Industries, Food Technology Institutes and the draft is under finalisation. No time-frame has since been prescribed for its implementation.

Wastage of fruits and vegetables

†3118. SHRI VISHAMBHAR PRASAD NISHAD: SHRIMATI CHHAYA VERMA: CH. SUKHRAM SINGH YADAV:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that the fruits and vegetables of farmers are still getting spoilt due to the lack of proper processing and storage facilities;

†Original notice of the question was received in Hindi.